



NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.SR/3979/9/HDB/2017 |
| NAME OF THE COMPANY | Aliens Developers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Jagriti Dawar & another |
| NAME OF THE RESPONDENT(S) | Aliens Developers Pvt Ltd & (02) Others |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| V. Appa Rao | Counsel | 9866709054 |  |
| PV Rama Rao | Counsel | 8019564704 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard. Shri V.Appa Rao; Shri P.V.Rama Rao, Ld. Counsels for Petitioner. None appeared for Respondent.

At the request of Counsels, case is posted to 01.12.2017.


Member (T)

pc


Member (J)